

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2942
ANSWERED ON:27.08.2013
PROCUREMENT OF COPRA
Sayeed Muhammed Hamdulla A. B.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that the Village Panchayats in Lakshadweep are authorized to certify the farmers identity and quantity of copra procured to ensure that copra is lifted by NAFED which requires these documents before lifting copra;
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government to ensure that the farmers get their due payment on time?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): The basic objective of Price Support Scheme (PSS) is to provide remunerative prices to the genuine growers when the prices fall below the Minimum Support Price (MSP). Further, farmers willing to offer their produce to NAFED are required to submit their land holding documents (as prescribed by the State/UT Government) along with the crop sown, during the specific season to ensure that the benefit of the PSS scheme goes to the genuine farmers, only.

(c): The Government has provided sufficient funds through Government Guarantee to NAFED to ensure that the farmers get their due payment in time.